

2019
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 7196 - A

Dated, Calcutta, the 5th December, 2019

From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To :

- 1) The District Judge of all Districts including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**

Sub. : Filling up of the post of Chairperson & two Members in Himachal Pradesh Human Rights Commission.

Sir,

With reference to the subject captioned above, I am directed to inform that a vacancy circular bearing no. Home-C(A)4-3/2013-1 Dt. 08.11.2019 received from **Department of Home, Government of Himachal Pradesh**, the posts of **Chairperson & two Members in Himachal Pradesh Human Rights Commission** is to be filled up and the said circular has been uploaded in the official website of Home Department of Himachal Pradesh(**himachal.nic.in**), and is also being uploaded in the website of this Hon'ble High Court(**calcuttahighcourt.gov.in**) for information of all concerned.

The eligibility criteria as mentioned in the circular is, **The Chairperson must have been Chief Justice or a Judge of High Court and as regard as Members, one member is to be appointed who is or has been a Judge of High Court or District Judge in a state with a minimum of seven years of experience as District Judge.**

In this context, I am to request you to inform the eligible judicial officers to visit the said website of Himachal Pradesh Home Department and forwarding the applications, if any received from the willing and eligible officers. The applications should reach the Hon'ble Court **on or before 12.12.2019** for further necessary action in the matter at this end.

Yours faithfully,

SD/=

Registrar (Judicial Service)